## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 3863

TO BE ANSWERED ON THE 21<sup>ST</sup> DECEMBER, 2021/ AGRAHAYANA 30, 1943 (SAKA)

DAMAGES CAUSED BY RAINS AND FLOODS IN PUDUCHERRY

3863. SHRI VE. VAITHILINGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has made any assessment of damages caused by the recent heavy rains and floods in Puducherry;
- (b) if so, the details thereof; and
- (c) the details of relief provided by the Union Government to the UT administration?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): The Union Territory (UT) of Puducherry, vide communication, dated 25.11.2021, has reported loss of two human lives, 72 livestock, damage to 346 houses/ huts and crop damage in approximately 4040 hectares land due to heavy rainfall and floods.

The primary responsibility for disaster management rests with the State/UT Governments concerned. However, an Inter-Ministerial Central Team (IMCT) was deputed for on-the-spot assessment of damages due to heavy rains/ floods in the UT of Puducherry. The team visited the affected areas from 22<sup>nd</sup> and 23<sup>rd</sup> November, 2021. Upon receipt of the report from the IMCT, additional financial assistance is considered, as per the established procedure.

During the current financial year 2021-22, an amount of Rs. 5 crore has been released to the UT of Puducherry under the Union Territory Disaster Response Fund (UTDRF).